

Title: Introduction of the Constitution (Amendment) Bill, 1999. (Amendment of Preamble, etc.)

16.28 hrs.

श्री हरपाल सिंह साथी (हरिद्वार) : महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री हरपाल सिंह साथी : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

MR. DEPUTY-SPEAKER: Shri Bir Singh Mahato - not present. Shri Ramesh Chennithala - not present.

SHRI A.C. JOS (TRICHUR): Sir, can we move it on his behalf?

MR. DEPUTY-SPEAKER: No.

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